Annexure 9

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Name of the Corporate Debtor: Jaiprakash Associates Limite() Date of Commencement of CIRP: 3rd June, 2024; List of Creditors as on 24th April, 2025
List of Other Creditors (Other then Einstein) Creditors and Operational Creditors)

			List of Other Cre	ditors (Other than	Financial	Creditors	and Opera	ational Cre	ditors)				
		Details	s of claim received	Details of claim admitted					1	Amount of any			
S.no	Name of Creditor	Date of receipt	Amount claimed	Amount of Claim admitted		covered by	Guarant	Whether related party?	Amount of contigent claim	mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks
1	Jaiprakash Power Ventures Ltd.	17-Jun-24	12,39,15,00,000.00	-	-	-	-	Yes	5,11,72,82,206.87	-	7,27,42,17,793.13	-	-
2	Jaypee Agra Vikas Limited	17-Jun-24	1,22,82,52,342.00	-	-	-	-	Yes	-	-	-	1,22,82,52,342.00	-
3	Jaypee Ganga Infrastructure Corporation Limited	17-Jun-24	2,92,97,710.00	-	-	-	-	No	-	-	-	2,92,97,710.00	-
4	South-West Mining Limited	29-Oct-24	6,37,21,311.00	6,37,21,311.00	-	-	-	No	-	-	0	-	
	Total		13,71,27,71,363.00	6,37,21,311.00	-	-	-	-	5,11,72,82,206.87	-	7,27,42,17,793.13	1,25,75,50,052.00	
Notes related to the claims verification process of Jaiprakash Associates Limited: 1.The claims are under verification process. 2.Claim has been admitted on provisional basis as the IRP is yet to receive certain required documents and information from the claimants and the corporate debtor. Status of claims is													
3. The contingent claim of Jaiprakash Power Ventures Ltd ("JPVL") is under the subrogation right of the claimant in relation to the corporate guarantee extended by them to the lender of													
4. General Note applicable to the overall claim verification process:													
4.1 As part of the verification of the claims, there are following categories of "verification" to take note of, as laid out below-													
a. Amount Admitted – refers to the amount/claim that has been admitted basis the verification from the documents submitted by the claimant and the status of these claims shall be													
b. Amount under verification – refers to the amount/claims that are currently under review and the status of the same shall be updated post verification, subject to availability of relevant information from concorde bebaar and Claimants.													
c. This is a not a final list of creditors and adjustments will be made following further verification. The verification of claims is under process and the list shall be updated on periodical basis.													